

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO. †3757
TO BE ANSWERED ON 25th MARCH 2022**

MEDICINAL PLANTS CONSERVATION AND DEVELOPMENT AREAS

**†3757. SHRI JUGAL KISHORE SHARMA:
SHRIMATI GEETA KORA:
SHRIMATI RITI PATHAK:**

Will the Minister of **AYUSH** be pleased to state:

- (a) the number of Medicinal plants conservation and development areas established under the supervision of the National Medicinal Plants Board, State/UT-wise; and
- (b) the amount sanctioned and spent for establishing Medicinal plants conservation and development area?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

- (a) :** The National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India has provided support to State Forest Departments for establishing 105 Medicinal Plants Conservation and Development Areas (MPCDAs) in different states of the country. The State / UT-wise detail is at **Annexure – I**.
- (b) :** The NMPB, Ministry of Ayush has so far sanctioned Rs.6415.90 Lakhs out of which amount of Rs.4722.98 Lakhs has been released and spent / utilized Rs.3284.70 Lakhs for establishing the Medicinal Plants Conservation and Development Areas.

Annexure - I

The State / UT-wise number of Medicinal Plants Conservation and Development Areas (MPCDAs) supported under “Central Sector Scheme” of National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India.

S. No.	State / UT	Number of MPCDAs Supported
1.	Gujarat	13
2.	Haryana	02
3.	Himachal Pradesh	05
4.	Jammu & Kashmir	03
5.	Karnataka	12
6.	Maharashtra	15
7.	Madhya Pradesh	11
8.	Manipur	03
9.	Mizoram	06
10.	Nagaland	07
11.	Orissa	01
12.	Rajasthan	02
13.	Sikkim	04
14.	Tripura	05
15.	Tamil Nadu	08
16.	Uttarakhand	01
17.	West Bengal	07
Total		105